

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2025

Dated 18.03.2025

To,

(i) Sh. Ravinder Singh, Advocate,
Chief Election Commissioner,
for Delhi Bar Association Election 2025

(ii) Sh. Atul Rathi,
Returning Officer,
for Delhi Bar Association Election 2025

Sub: Parking of vehicle on the day of election.

Sir,

I am directed to inform you that the necessary directions for providing parking space as well as deployment of additional staff at the parking site on the day of election i.e. 21.03.2025 have already issued, however, having regard to the large number of members who are expected to cast their vote and in order to avoid any inconvenience to the Ld. Members, as well as to the general public, it is requested that the Ld. Members may also be advised to resort to some other arrangements of conveyance/parking.

An advisory in this respect may also been issued to the Ld. Members so that no inconvenience is caused to them as also the traffic out side the Court Complex is not affected.

Thanking you.

Nodal Officer, Election Committee
Delhi Bar Association

No. 14626/EC/DBA/2025

10 MAR 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) Ld. Chairman (Security Committee), District Judge 09, Central, THC, Delhi.
- 5) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

For forward
Ld. Chairman
DBA EC 2025

Nodal Officer, Election Committee
Delhi Bar Association